

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1287
ANSWERED ON:02.03.2006
MOA ON HYDROCARBON SECTOR BETWEEN INDIA AND US
Adsul Shri Anandrao Vithoba

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether India and United States (US) have signed a Memorandum of Arrangement (MoA) for exchange of information, energy data and analysis techniques in the hydrocarbon sector;
- (b) if so, the details thereof; and
- (c) the extent to which India will be benefited therefrom?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c): Yes, Sir. A Memorandum of Arrangement (MoA) has been signed between the Department of Energy of the United States of America (USA) and the Ministry of Petroleum and Natural Gas on 9-2-2006. The arrangement is for a period of five years. The Memorandum of Arrangement includes the following:-

- (i) Exchange of annual hydrocarbon sector market statistics, including those relating to production, imports, exports, stocks, bunkers, transformation and demand;
- (ii) Exchange of other related data and information concerning fuel characteristics, refining capacity, reserves and other hydrocarbon sector information;
- (iii) Exchange of information concerning statistical methods, analytic techniques and system documentation;
- (iv) Exchange of information about electronic information dissemination.

Cooperative activities under the above MoA are to be conducted by the Energy Information Administration of USA and the Petroleum Planning & Analysis Cell of Ministry of Petroleum and Natural Gas.

The exchange of information under the arrangement will improve understanding of energy sector issues and enhance public policy making.